

3



NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/123/2016  
NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others  
NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	THIRYAYUDAK RANAN	Counsel for Respondents	
2	Y. MALINI (FOR B. Dhanraj)	Counsel for petitioner	
	<del>A. B. Sridharan</del>	Counsel for <del>Respondents</del> 1 and 2	<del>Signature</del>

**ORDER**

Counsel for both parties present. Counsel for petitioner prayed time for filing rejoinder. At request time is granted. Put up on **19.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)